

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF JANPRAGTI COMMODITIES PRIVATE LIMITED

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	JANPRAGTI COMMODITIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	16th February, 1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1995PTC068406
5.	Address of the registered office and principal office (if any) of corporate debtor	94/1, Purna Chandra Mitra Lane, Charu Market, Kolkata -700033, West Bengal
6.	Date of closure of Insolvency Resolution Process	24th April, 2022
7.	Liquidation commencement date of corporate debtor	08th December, 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Sudipta Ghosh, Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 8, N.N. Mukherjee 3rd Lane, Uttarpara, Hooghly-712258 E-Mail ID: sudipta_ghosh08@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 29C, Bentinck Street, 2nd Floor, Kolkata-700001, E-Mail ID: lip.janpragti@gmail.com
11.	Last date for submission of claims	07th January, 2023

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Janpragti Commodities Private Limited on **08th December, 2022**. The stakeholders of Janpragti Commodities Private Limited are hereby called upon to submit their claims with proof on or before **07th January, 2023**, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sudipta Ghosh
Liquidator

Date : 13.12.2022

Place : Kolkata

Registration No: IBBI/IPA-001/IP-P00484/2017-18/10872